

The Committee was again reconstituted on 15th April, 1964 consisting of the following:

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| 1. Chairman, Planning Board | Chairman |
| 2. Chief Minister, Orissa | Deputy Chairman |
| 3. Chief Secretary to Government of Orissa. | Member |
| 4. Secretary to Government, Finance Department | Member |
| 5. Chief Engineer-cum-Administrator, Paradeep Port Project. | Member |
| 6. Additional Secretary to Government of Orissa, Commerce (Ports) Deptt. | Member-Secretary |
| 7. Shri M. G. Hiranandani, Technical Consultant to Government of Orissa. | Member |

This Committee met for the third and fourth time on 24th July, 1964 and 26th September, 1964 respectively.

The Committee was again reconstituted on 2nd December, 1964 with the Secretary to Government of Orissa, Commerce (Ports) Department as Member-Secretary in place of Additional Secretary to Government of Orissa, Commerce (Ports) Department and all others remaining same as per Third Committee and met for the fifth time on 24th January, 1965.

The Committee was last reconstituted by the State Government on 27th May, 1965 with the following:

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| 1. Chief Minister, Orissa. | Chairman |
| 2. Deputy Minister, Commerce, Orissa. | Deputy-Chairman |
| 3. Chief Secretary to Government of Orissa. | Member |
| 4. Development Commissioner, Orissa | Member |
| 5. Secretary to Government of Orissa, Finance Deptt. | Member |
| 6. Chief Engineer-cum-Administrator, Paradeep Port Project Bhubaneswar. | Member |
| 7. Secretary to Government of Orissa, Commerce (Ports) Department. | Member-Secretary |
| 8. Shri M. G. Hiranandani Technical Consultant to Government of Orissa. | Member. |

This Committee did not meet as the Project was taken over by the Government of India on 1st June, 1965.

Survey of Rajasthan's Underground Water Resources

1090. { Shri Bibhuti Mishra:
Shri Rameshwar Tanta:
Shri K. N. Tiwary:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that while the Minister of Irrigation and Power was in Jaipur in the 1st week of June, the Chief Minister of Rajasthan made a request to him for undertaking the survey of Rajasthan's underground water resources; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) The question of survey of Rajasthan's underground water resources was brought to the notice of the Union Minister for Irrigation and Power while he was at Jaipur in June, 1965, in connection with the visit of the Joint Central Team on Agricultural Programme,

(b) The Government of India has initiated a scheme for surveys and investigations of ground-water resources to be implemented by the State Governments including Rajasthan on the basis of a programme phased with a view to delineating ground-water-worthy areas which would offer scope for ground-water extraction through dug-wells, dug-cum-bored wells and shallow tube-wells. The Government of Rajasthan submitted their preliminary proposal for carrying out ground-water surveys and investigations.

This was discussed with the State Technical Officer and the final proposal, based on the discussion, is awaited.

Agricultural Production

1091. { Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the

Central teams on agricultural production had visited every State; and

(b) if so, the outcome of their visits?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) The Joint Central Teams on Agriculture, which were scheduled to visit all the States (except Nagaland), have so far visited all the States except Andhra Pradesh.

(b) The Teams have made a number of observations and recommendations with regard to the implementation of various Agricultural Programmes in the States during the current plan and their requirements of additional funds during 1965-66. The follow-up action on their recommendations is being taken by the Centre and the State Governments on the items with which they are concerned.

Migration of Beggars

1092. Shri Rameshwar Tantia: Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that the Central Government propose to check the migration of beggars from one State to another;

(b) whether it is also a fact that Government are considering the question of enacting a Central law for the purpose;

(c) if so, when the legislation is likely to be introduced; and

(d) whether the Planning Commission has also examined this matter?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) to (d). The whole issue is still under the consideration of Government and the Planning Commission.

दिल्ली में लगान देने से छूट

1093. श्री नवल प्रभाकर : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के बाढ़ग्रस्त गांवों को बकाया लगान देने से छूट दे दी गई है;

(ख) यदि हां, तो उन गांवों के नाम क्या हैं; और

(ग) प्रति गांव-वार कितना धन माफ किया गया है ?

खाद्य तथा कृषि मंत्रालय में उप-मंत्री (श्री शाहनवाज खां) : (क) नियमों के अन्तर्गत जो लगान दिये हैं उसकी छूट के लिए दिल्ली के बाढ़ग्रस्त गांवों के सम्बन्ध में विचार किया जा रहा है।

(ख) 1954-55 से 1963-64 तक 151 गांव और 1964-65 में 170 गांव जो बाढ़ग्रस्त थे, की सूची सदन के पटल पर रखी जाती है [इस्तकालय में रखी गई—बेखिसे संख्या L.T.—4685/65]

(ग) ग्रामवार लगान की छूट की राशि जो 43 गांवों में अब तक स्वीकृत की गई है या की जाने वाली है संलग्न सूचियों में दी गई है। अन्य गांवों में छूट की राशि पर विचार हो रहा है।

Foreign Exchange for Double-Decker Buses for Metropolitan Cities

1094. { Shri Yashpal Singh:
Shri Shree Narayan Das:
Shrimati Savitri Nigam:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Government have refused to grant foreign exchange to the civic authorities of metropolitan cities of Bombay, Calcutta, Delhi and Madras to import 100 double-decker buses; and